

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA-300(PB)/2017

IN THE MATTER OF:

Vikram Bakshi and Ors.

.... APPLICANT / PETITIONER

Vs

Mc. Donald's Ltd. and Ors.

.... RESPONDENT

SECTION:

Under Section 425

Order delivered on 05.04.2018

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):- Mr. Tajas Karia, Mr. Gauhar Mirza,
Mr. Mohit Oommen, Mr. Aditya Vikram
& Mr. Aishvary Vikram, Advocates

For the Respondent(s):- Mr. Iqbal M. Chagla, Sr. Advocate
1, 2 & 3 Mr. Amit Dhingra & Ms. Naira Jeteebhoy, Advocates

Mr. Rajiv Nayar, Sr. Advocate
Mr. Sumit Chopra, Ms Manjira Dagupta, Advocates

Mr. Darpan Wadhwa, Sr. Advocate
Mr. Shivam Kumar Raheja, Advocates

For the Respondent(s):- Mr. Aman Bahri & Rohit Mahajan, Advocates
6 & 8

ORDER

Let the matter be placed before the Principal Bench on 24th

April 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)